

**SALARY, ALLOWANCES AND  
PENSION OF MEMBERS OF PARLIA-  
MENT (AMENDMENT) BILL, 1985**

[English]

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND TOURISM (SHRI  
H.K.L. BHAGAT) : I beg to move for  
leave to introduce a Bill further to amend  
the Salary, Allowances and Pension of  
Members of Parliament Act, 1954.

MR. DEPUTY-SPEAKER : The  
question is :

"That leave be granted to introduce a  
Bill further to amend the Salary, Allo-  
wances and Pension of Members of  
Parliament Act, 1954."

*The motion was adopted.*

SHRI H.K.L. BHAGAT : Sir, I in-  
troduce the Bill.

—————  
**SALARIES AND ALLOWANCES OF  
MINISTERS (AMENDMENT) BILL,  
1985**

[English]

THE MINISTER OF HOME AFF-  
AIRS (SHRI S.B. CHAVAN) : I  
beg to move for leave to introduce a Bill  
further to amend the Salaries and Allo-  
wances of Ministers Act, 1952.

MR. DEPUTY-SPEAKER : The  
question is :

"That leave be granted to introduce  
a Bill further to amend the Salaries  
and Allowances of Ministers Act,  
1952."

*The motion was adopted.*

SHRI S.B. CHAVAN : I introduce  
the Bill.

—————  
**PRESIDENT'S PENSION (AMEND-  
MENT) BILL, 1985**

[English]

THE MINISTER OF HOME AFF-  
AIRS (SHRI S.B. CHAVAN) : I beg to

move for leave to introduce a Bill to  
amend the President's Pension Act, 1951.

MR. DEPUTY-SPEAKER : The  
question is :

"That leave be granted to introduce a  
Bill to amend the President's  
Pension Act, 1951.

*The motion was adopted.*

SHRI S.B. CHAVAN : I introduce  
the Bill.

—————  
**SALARIES AND ALLOWANCES OF  
OFFICERS OF PARLIAMENT (AMEND-  
MENT) BILL, 1985**

[English]

THE MINISTER OF PARLIMEN-  
TARY AFFAIRS AND TOURISM (SHRI  
H.K.L. BHAGAT) : I beg to move  
for leave to introduce a Bill further to  
amend the Salaries and Allowances of  
Officers of Parliament Act, 1953.

MR. DEPUTY-SPEAKER : The  
question is :

"That leave be granted to intro-  
duce a Bill further to amend the  
Salaries and Allowances of  
Officers of Parliament Act, 1953.

*The motion was adopted.*

SHRI H.K.L. BHAGAT : I introduce  
the Bill.

—————  
**SALARY AND ALLOWANCES OF  
LEADERS OF OPPOSITION IN PARLI-  
AMENT (AMENDMENT) BILL, 1985**

[English]

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND TOURISM  
(SHRI H.K.L. BHAGAT) : I beg to move  
for leave to introduces a Bill further to  
amend the salary and Allowance of Leaders  
of opposition in Parliament Act, 1977.